

human rights and fundamental freedoms. We have also actively contributed to the consideration at the UN Human Rights Commission and the UN General Assembly of items relating to the protection and promotion of human rights. Government have also briefed Foreign leaders and eminent persons about India's principled and consistent policies in this regard during bilateral discussions.

[English]

Communal Propaganda by Pakistan TV

7625. SHRI PRITHVIRAJ D. CHAVAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Pakistan's external television PTVZ had beamed communal propaganda at the Indian territory before the recent Punjab elections;

(b) if so, the details thereof;

(c) whether the Government have taken up this matter with Pakistan and at the international fora; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) and (b). The Pakistan external television in its report on the Punjab elections, sought to highlight some communal aspects by using the nomenclature "Sikhs" while referring to the Akalis and other political and religious formations as well as the militants. The demands of some Akali leaders for an independent Sikh State and elections under UN supervision were also played up. Pakistan TV also used the term "Extremist Hindus" while describing the participants in the BJP's Ekta Yatra.

(c) and (d). The Government of India has, on numerous occasions, told the Government of Pakistan to stop the Pakistan Government controlled media from indulging in hostile propaganda against India.

The Government of India has also apprised foreign Governments about the Pakistan Government controlled media's deliberate and malicious misrepresentation of developments in India.

[Translation]

Alleged use of Sub-standard material In Barbed Wire Fencing

7626. SHRI ARJUN SINGH YADAV:
SHRI MRUTYUNJAYA
NAYAK:
SHRI LAL BABU RAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether sub-standard material has been used for erecting barbed wire fencing on Indo-Pak border;

(b) if so, the details thereof; and

(c) the action taken so far against the persons found guilty in the investigation conducted in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c). After completion of work in the first phase, minor deficiencies were noticed in some works at a few places. For these, appropriate deductions have been made from the contractors' bills. The matter is under investigation in consultation with the Central Vigilance Commission.